

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:173  
ANSWERED ON:09.07.2014  
DEPORTATION OF INDIANS  
Biju Shri Parayamparanbil Kuttappan

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) the details of the number of Indian citizens staying/employed in foreign/Gulf countries including Saudi Arabia, country-wise;
- (b) whether a number of Indian workers have reportedly been arrested allegedly on charges of violating visa norms and threatened with deportation;
- (c) if so, the details thereof along with the procedure being followed with regard to deportation of such persons;
- (d) whether the Government/Indian Missions abroad and those located in the Gulf countries have raised their plight at high level bilateral exchanges including with Saudi Arabia and allowed consular access to those affected Indian citizens; and
- (e) if so, the details and the success achieved as a result thereof along with the financial assistance provided to them for their safe passage to India?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS General(Retd.) V.K. Singh

- (a) to (e): The information is being collected.